

(c) whether Government of India has discussed this issue with the Chinese Government;
and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (d) There is no direct evidence available to indicate supply of state of the art weapons directly to naxalites by China. However, the Government of India has taken up the matter of Chinese support to certain Indian insurgent groups with the Chinese side through diplomatic channels. The Chinese Government has denied such reports. The CPI(Maoist) have developed close fraternal ties with certain North-East insurgent groups like RPF/PLA as part of their 'Strategic United Front' strategy against the Indian State.

Freedom fighter denied pension for want of bribe

1008. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in an English daily on 9 November, 2011 under the caption "Freedom fighters, 98 and 86, fast for Rs. 3000/- pension";

(b) if so, whether it is a fact that they were denied pension for not paying a bribe of Rs. 50,000/- to an official as has been alleged in the news;

(c) whether any investigation has been made into the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (d) The news item published in the edition of Times of India dated the 9th November, 2011 relates to grant of freedom fighter pension to Shri Chhedi Ram and his wife Smt. Chamni Devi of Jharkhand. The applications of these two persons for grant of Central Samman Pension under Swatantrata Sainik Samman Pension Scheme, 1980 along with the recommendation of the State Government have not been received from the Government of Jharkhand. The Government of Jharkhand has reported that the applications of these two persons for grant of Swatantrata Sainik Samman Pension are still being processed by the State Government. The State Government has also reported that the allegation that an official had asked for bribe for sanction of pension to them is not true.